

NATIONAL COMPANY LAW APPELLATE TRIBUNAL

PRINCIPAL BENCH

2ndFLOOR, M.T.N.L BUILDING, NEAR SCOPE COMPLEX, CGO COMPLEX, NEW DELHI

DAILY CAUSE LIST DATED 26.09.2024

COURT OF REGISTRAR

(VIRTUAL MODE)

11:30 A.M.

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For Consideration under Rule 26 (3) of the NCLAT Rules, 2016.

S. No.	Case No.	Name of the parties	Counsel for Appellants
1.	I.A. No. 6791 of 2024 in Comp. App. (AT) (Ins) No. ___ of 2024	Svarnim Infrastructures Pvt. Ltd. Vs. Three C Projects Pvt. Ltd. & Anr.	Mahjabeen Shamim
2.	I.A. No. 6834 of 2024 in Comp. App. (AT) (Ins) No. ___ of 2024	Pradeep Kumar Proprietor of Honey Yarn Vs. Welldone Exim Pvt. Ltd.	Karan Malhotra

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